MINISTER OF together is Rs. 250 crores.

- (b) An area of 2,641.4 hectares (6,604 acres) has been acquired so far for the and the action being taken; and steel plant and slag-dump, out of a total requirement of 3,608.4 hectares (9,021 acres). The Steel Authority of India Limited expect to commission shortly the Detailed Project Report for the plant. Meantime detailed studies are in hand for deve- (SHRI lopment of infrastructure facilities.
- Central Sector, is Rs. 1.25 crores.

Dual Purpose Aircraft

- Minister of DFFENCE be pleased to sate: the Air Staff:-
- (a) whether any action has been taken to make the civilian aircraft of Indian Air- were needed, that the I.A.F. is now a matlines into dual purpose planes to become ure, strong and versatile force, fit to take convertible and usable to defence purposes its place along side other world air forces" immediately in case of emergency or war; and (ii) "...lacking access to official informaand
 - (b) if so, the main features thereof?

portation role. aircrafts are put to such use.

Air Craft for LA.F.

*436. SHRI ATAL BIHARI VAJ-PAYEE:

> SHRI **JAGANNATH** RAO JOSHI:

will the Minister of DEFENCE be pleased to state:

(a) whether his attention has been drawn to a criticism published in the Indian to curb it?

STATE IN Express' dated the 21st October, 1974 that MINISTRY OF STEEL AND the Indian Air Force's preent and compel-MINES (SHRI CHANDRAJIT YADAV): ling need were sufficient numbers of long (a) The Fifth Five Year Plan is yet to range strike aircraft which would rebe finalized. The provision proposed in the place two-generation-old aircraft and that draft Fifth Five Year Plan for the Visakha- the I. A. F. was virtually 'deaf and touthpatnam and Vijayanagar Steel Projects put less', in the area of maritime reconnaisance and anti-submarine warfare:

- (b) what are the facts in this regard
- (c) how long it will take for the IAF to fulfil these needs?

THE MINISTER OF DEFENCE SINGH): SWARAN (a) (c) Government have seen the book entitled 'Aircraft of the Indian Air Force, (c) The Budget provision proposed for (1933-73)' as also the report, based on it, 1975-76 for this Project, which in the in the Indian Express dated 21st October, 1974. The opinion expresed by the author is his own. Attention in this connection is invited to the following portions in the *435, SHRI B. V. NAIK: Will the foreward written by the previous Chief of

(i) "The 1971 war gave proof, if proof tion in some cases (the author) has ventured his own opinions as to why certain things have been done the way they have." THE MINISTER OF DEFENCE (SHRI Modernisation of the Indian Air Force, SWARAN SINGH): (a) and (b) Different to enable it to fulfil its commitments, has types of aircrafts are needed for perform- been a continuing process, consistent with ing specific roles. The civilian aircrafts are the availability of resources and the types capable of being used only in the trans- of aircraft needed by us. This includes In an emergency, these the induction of long range strike aircraft as well as maritime reconnaisance and antisubmarine warfare aircraft.

Spreading of Malaria in Orison

- *437. SHRI D. K. PANDA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Malaria is spreading in Orissa; and
- (b) if so, what steps Government propose

MILY PLANNING (DR. SINGH): Orissa; and

- (a) and (b) The following steps have been taken or are proposed to be taken to curb the spread of malaria in Orissa State:---
- 1. Adequate quantity of insecticides and drugs has been supplied to the State by the Central Government for sprays.
- 2. Surveillance workers, Inspectors and laboratory Technicians have been augmented.
- 3. Old vehicles are being replaced in a phased manner.
- in the persistant transmission areas.
- 5. Officers of the Central National Malaria Eradication Programme Directorate have carried out intensive touring of the State to provide technical guidance on the spot to the State Health Authorities. Entomologi- B.B.C. Broudcast of Interview with Prime cal studies are also being carried out by the NMEP Directorate wherever considered necessary.
- 6. The State Government has been advised to improve supervision over sprays and surveillance operations, also to take speedy remedial measures like focal sprays and radical treatment of the positive cases detected to liquidate the foci of infec-

Compensation to Indians expelled from Uganda

*438. SHRI BHAGATRAM MANHAR: SHRI BHAGIRATH BHANWAR:

Minister of FXTERNAL the AFFAIRS be pleased to state:

- (a) the number of Indians expelled from Uganda during the last several years:
- (b) the reasons for this expulsion and the protests lodged or the steps taken at the dinlomatic lovei to persuade the Uganda Government to rescind the order of expulsion:

THE MINISTER OF HEALTH AND FA- about the compensation to be paid to the KARAN expelled Indians; and

(d) if so, the tacts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) and (b) about 5,000 Indian nationals were expelled from Uganda in 1972 as a result of President Idi Amin's decision to indigenise the ecunomy. The Government of India at the highest level impressed on the Government of Uganda the need for dealing with this matter in a humane and equitable manner.

(c) and (d) Yes, Sir. President Amin 4. Special investigations are carried out has resterated his Covernment's commitment to pay compensation to the expelled Indian nationals and has told our High Commissioner that he would invite discussions between the two Governments on this matici

Minister of India

*439. SHRI VIJAY PAL SINGH WIII the Minister of EXTERNAL AFFAIRS be pleased to state:

- of Govern-(a) whether the attention ment has been drawn to the fact that the B.C. had broadcast an interview with the Prime Minister on January 28, 1975 in its mid-week programme;
- (b) if so, whether the B.B.C. had omitted certain portions of this interview; and
- (c) if so, what are the portions omitted and whether the omission was done in consultation with the Government of India ?

THE DEPUTY MINISTER IN THE MINISTRY OF FXTERNAL AFFAIRS (SHRI BIPINPAI DAS): (a) Yes, Sir.

- (b) Yes. Sir
- (c) The portions omitted may be seen in the Statement laid on the Table of the [Placed in Library. See No./LT-House (c) whether the Ugandan President and 9251/75]. It had been agreed that the the Indian High Commissioner had a talk B.B.C. might abbreviate the interview to